NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.122/ BB/ 2017	-	For filing ROC report	252(3)	Gandtrack Aerospace Tools Pvt. Ltd. & Another Vs ROC.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE REPRESENTATION TO WHOM			
	Jey ashee pa	rbhas acky	App Vicent	(Ty) _	
	PCS				
	998664949	8			

<u>ORDER</u>

PCS for Petitioner Company is present. She is directed to furnish Audited Balance sheet of the Petitioner Company right from its inception. List it on 06/12/2017.

Member (T)

Member (J)